

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1929  
ANSWERED ON:05.12.2012  
UTILIZATION OF FUNDS IN AP  
Sanjoy Shri Takam

**Will the Minister of PLANNING be pleased to state:**

- (a) whether any assessment has been made by the Government on the utilization of central assistance given to Arunachal Pradesh;
- (b) if so, the findings thereof and the action taken in this regard;
- (c) if not, whether the Government proposes to undertake such an assessment to identify the main impediments to the effective use of central assistance in Arunachal Pradesh; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING(SHRI RAJEEV SHUKLA)

(a) to (d): Planning Commission allocates Central Assistance to State Plans in consultation with Ministries/ Departments and State Governments. The details of State Plan Outlay of Arunachal Pradesh, Central Assistance and Actual Expenditure during the 11th Plan are as follows:

(Rs. in Crore)

Year	Approved outlay (Grants Approved)	Central assistance as % of approved outlay	Central assistance Plan outlay (%)	Actual expenditure	Actual expenditure
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(1)	(2)	(3)	(4)	(5)	(6)
2007-08	1320	1033.31	78.28	1459.92	110.60
2008-09	2265	1886.92	83.32	1801.33	79.53
2009-10	2100	2168.96	103.28	2016.00	96.00
2010-11	2500	2255.60	90.22	2555.11	102.20
2011-12	3200	2421.05	75.66	2942.59	91.96

Total 11385 9765.84 85.78 10774.95 94.64  
11th Plan

Source: Planning Commission and State Government.

Before the release of funds on account of Central Assistance, assessment of utilization of funds released in the earlier installments is made by concerned Ministry/ Department in accordance with scheme specific guidelines.

As Arunachal Pradesh is a special category state, Special Plan Assistance (SPA) for projects is also provided to the state subject to several conditions. The State Government is required inter alia to set up a monitoring mechanism to check the progress of Utilization at regular intervals; ensure third party monitoring; conduct mandatory tendering and ensure achievement of monitorable targets against each project before release of allocated funds to the line departments. During the Annual Plan discussions with the Planning Commission, the achievements under State Plans Schemes including utilisation of Central Assistance are also reviewed.